

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2568**

TO BE ANSWERED ON THE 01ST AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

FENCING AT BORDER IN GUJARAT

2568. DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether out of total 512 km of land border of Gujarat with hostile neighbour Pakistan, only 340 kms length has been sanctioned for fencing and out of that work on only 262.7 km has been completed;**
- (b) whether the Government is aware of the fact that remaining 262.7 km area is very sensitive and needs urgent fencing and despite the talks/correspondence being regularly held since April, 2012 between the State Government of Gujarat and Ministry of Home Affairs, no action has been taken to complete fencing of the remaining border areas;**
- (c) if so, the reaction of the Government thereto;**
- (d) whether the Government is concerned with many incidents of smuggling of weapons/contrabands as well as infiltration of anti-nationals in the part and if so, the urgent action being taken to fence the remaining border areas; and**
- (e) the time frame by which the fencing of 512 km Gujarat border is likely to be completed in view of the sensitivity of the border area?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

- (a), (b) & (c) Yes, the Government has sanctioned 340 Kms length of fence in Gujarat along the Indo-Pakistan Border (IPB). Out of this, 280 Kms of fence work has been completed. The fence in balance stretch is not sanctioned as the site conditions were not found feasible for construction of fence due to marshy/water logged area. The balance stretch is proposed to be covered by**

non-physical barrier i.e. technological solutions.

(d) Only a few incidents of smuggling of weapons/ contrabands as well as infiltration of anti-nationals occurred during the last three calendar years and current year (upto 30.06.2017) which were apprehended/ seized by Border Security Force (BSF) as and when the incidents occurred. The Government has initiated action to check these types of incidents by deployment of technological solutions in the balanced unfenced border areas. The details of incidents are as given here under:

Year	No. of infiltrators apprehended	Cases of Contrabands	Seizure of Contrabands (in Lakhs)	Cases of Arms	Seizure of Arm Cases	Cases of Ammunition	Seizure of Ammunitions (Nos.)
2014	12	14	1	-	-	-	-
2015	17	9	1.68	-	-	-	-
2016	32	16	10.65	1	1	1	6
2017 (upto 30.06.2017)	07	8	0.35	-	-	-	-

(e) The balanced stretch along Indo-Pakistan border in Gujarat is proposed to be covered by December, 2018 through physical and non-physical barriers.
